

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 477 of 2020

IN THE MATTER OF:

Rahul Kumawat

...Appellant

Versus

Bank of India & Anr.

...Respondents

Present:

**For Appellant: Mr. Sanyat Lodha and Mr. Krishnendu Datta,
Advocates.**

For Respondents:

ORDER
(Through Virtual Mode)

15.07.2020: Due to technical glitch learned counsel for the Respondents are unable to connect. Let the matter be posted in terms of previous order on **27th July, 2020.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

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